

**Hub for data analysis**

1371. SHRIMATI VIJILA SATHYANANTH: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Government is keen to promote India as a big hub for data Analysis;

(b) whether it is also a fact that Government has made it clear to all that India would not tolerate data misuse;

(c) whether it is also a fact that India is already in the process of tightening data safety rules;

(d) whether it is also a fact that Government has already received a draft personal data protection Bill; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA): (a) and (b) Yes, Sir.

(c) to (e) Yes, Sir. The Government constituted a committee of experts on data protection, chaired by Justice (Retd) B.N. Srikrishna, Supreme Court of India to study various issues relating to data protection and come out with Data Protection Bill. The said committee has published a draft Personal Data Protection Bill (PDPB-2018) on which opinions have been sought from the public, which are currently being processed after which it is intended to be placed in Parliament.

**Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA)**

1372. SHRI BINOY VISWAM: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of rural villages which have registered under the "Pradhan Mantri Gramin Digital Saksharta Abhiyan" (PMGDISHA) to usher in digital literacy in rural areas, along with the details thereof;

(b) the basic definition of "Digital Literacy" in this programme;

(c) the target population of this Abhiyan;

(d) whether this Abhiyan has any fund allocated to improve the basic computer infrastructure in villages, if so, the details thereof; and

(e) the manner in which Government plans to accomplish the digital literacy

mission through PMGDISHA when a significant number of people in the country are illiterate, as per the last Census?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA): (a) So far, total number of 2,03,476 rural villages are covered under the Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) Scheme. The State-wise details are given in the Statement (*See* below).

(b) Under PMGDISHA Scheme, Digital Literacy has been defined as the ability of individuals and communities to understand and use digital technologies for meaningful actions within life situations. Any individual who can operate computer/laptop/tablet/smart phone and use other IT related tools is being considered as digitally literate.

(c) to (e) The PMGDISHA Scheme is targeted to make six crore persons digitally literate in rural areas, covering around 40% of the rural population (one person per household) across States/UTs. No separate fund is allocated for setting up of basic computer infrastructure in the villages under the Scheme. The training under the Scheme is provided through Training Partners/Centres (including Common Service Centres) duly affiliated to CSC e-Governance Services India Limited, the implementing agency of the scheme. These Training Partners/Centres are mandated to have requisite infrastructure for imparting training under PMGDISHA.

To ensure equitable geographical coverage across the country, a Gram Panchayat centric approach is adopted with targets being assigned for each of the 2.50 lakh Gram Panchayats. On an average a target of 200-300 beneficiaries per Gram Panchayat is envisaged. The content developed for digital literacy training is made available in multimedia format (including audio/video) in 22 scheduled languages of India apart from English. This facilitates the target population to grasp the content in their choice of language.

Under the scheme, a total of more than 1.65 crore candidates have been trained so far, out of which more than 88.41 lakh candidates have been duly certified.

***Statement***

*State-wise details of number of villages covered under PMGDISHA*

Sl.No.	State	No. of Covered Villages
1.	Andaman and Nicobar Islands	16
2.	Andhra Pradesh	3,345

Sl.No.	State	No. of Covered Villages
3.	Arunachal Pradesh	66
4.	Assam	10,849
5.	Bihar	20,762
6.	Chhattisgarh	7,712
7.	Dadra and Nagar Haveli	1
8.	Daman and Diu	5
9.	Goa	4
10.	Gujarat	6,108
11.	Haryana	5,990
12.	Himachal Pradesh	3,691
13.	Jammu and Kashmir	2,002
14.	Jharkhand	18,435
15.	Karnataka	5,343
16.	Kerala	428
17.	Lakshadweep	2
18.	Madhya Pradesh	10,982
19.	Maharashtra	7,660
20.	Manipur	195
21.	Meghalaya	194
22.	Mizoram	40
23.	Nagaland	43
24.	Odisha	23,745
25.	Puducherry	105
26.	Punjab	3,553
27.	Rajasthan	18,788
28.	Sikkim	9
29.	Tamil Nadu	3,485
30.	Telangana	2,160

Sl.No.	State	No. of Covered Villages
31.	Tripura	424
32.	Uttar Pradesh	30,188
33.	Uttarakhand	2,111
34.	West Bengal	15,035
GRAND TOTAL		2,03,476

**Use of BHIM UPI for all digital payment platforms**

1373. DR. SANJAY SINH: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be please to state:

(a) the steps being taken for enhancement of the use of State-run BHIM application for digital payment system;

(b) whether Government is planning to make mandatory the use of BHIM-UPI for all digital payment platforms;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA): (a) In order to promote the use of BHIM application, the following steps are being taken by Government:-

- Government is having incentive scheme 'BHIM cashback scheme for individuals' wherein New BHIM app user on downloading, installing and successfully completing ten unique financial transactions during the scheme duration *i.e.* till 31st March 2019 will get incentive of ₹ 150/-.
- For promotion and Awareness of Digital payments including BHIM app, Government has chosen the following mediums for the publicity campaign:
  1. Radio
  2. Outdoor Hoardings
  3. Newspaper
  4. Website
  5. Theatres